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K.C. BEHERA -VS- EXCISE AND CUSTOMS

ADMISSION SL.NO.3

O.A.No.509/2013

Date-01.12.2016

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

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Heard Mr. R.N. Parija, Learned Counsel appearing for the Applicant and Mr. S.K. Patra, Learned ACGSC appearing for the Respondents. Mr. Parija submitted that he has to amend the cause title as well as certain paragraphs which have to be corrected in the instant O.A. as he has not made the persons as party respondents who are likely to be affected if the O.A. is allowed. Therefore, he prayed liberty of this Tribunal to withdraw this O.A. to file a better application. The prayer is allowed. Accordingly, liberty is granted to file better application within a period of two weeks. In view of the above, the O.A. is disposed of being withdrawn.

  
MEMBER(J)